

to suggest measures for minimising the flood damage.

The Central Water and Power Commission are also giving technical assistance whenever required in the planning of flood control works in other regions of the State. No request for any technical expert team has been received from the State Government.

### Koyna Dam

4847. SHRI D. N. PATODIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that a scheme has been formulated to strengthen the Koyna Dam in collaboration with U. N. E. S. C. O. ;

(b) if so, the details thereof; and

(c) when the scheme is likely to be implemented ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD):

(a) and (b). On the recommendations of the Committee of Experts appointed by the Government of India in collaboration with the UNESCO, the following measures have been taken/being taken to repair and strengthen the Koyna Dam :--

#### *I. Immediate measures already taken to repair and strengthen the Koyna Dam.*

(i) Filling up the cracks in the Dam by epoxy rasins and polysters.

(ii) Drilling drainage holes to relieve hydrostatic pressures in the body of the dam.

(iii) Sealing the cracks on the upstream face by a layer of guniting reinforced with B. R. C. fabric mesh.

(iv) Strengthening seven high monoliths by means of prestressed cables.

#### *II. Permanent measures being taken to strengthen the Koyna Dam.*

The scheme for strengthneing the Koyna Dam permanently envisages placing of about 9 to 10 MCFT of additional concrete against the downstream face of the dam at an estimated cost of Rs. 4 crores. The thickness of the concrete will vary from about 22 ft. to 72 ft. depending upon the location and the height of the monoliths. The backing concrete will be placed for the full width of the monolith upto a certain level (KRL 1970 or 2000) above the foundation. Above this level, only concrete buttresses of about 25' average width are proposed to be provided up to KRL 2145 *i. e.* up to 35 ft. below the top of dam. The joint between the old and new concrete will be treated suitably to ensure monolithic action of the thicknesd section. Also, the portion of the concrete buttresses (above KRL 2060) will be tied to the existing dam by means of prestressed cables.

(c) The scheme has been taken up for implementation and is scheduled to be completed by May, 1971.

### Classification of Factories in Delhi

4848. SHRI ARJUN SINGH BHADORIA :  
SHRI TUKARAM GAVIT :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 2791 on the 2nd December, 1968 and state :

(a) Whether the information regarding classification of factories has since been collected;

(b) if so, the names of those factories which have been considered hazardous and obnoxious and the names of those

considered non-obnoxious and non-hazardous;

(c) whether it is the policy of the Delhi Development Authority to shift all the above classified factories from the walled city of Delhi; and

(d) if so, the details thereof and when they are proposed to be shifted ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir. The classification of factories functioning in the city as hazardous and obnoxious and non-hazardous and non-obnoxious has been done by a Committee appointed by the Lt. Governor in the context of certain recommendations made by the Director of Industries, Delhi Administration, which is being followed by the Delhi Development Authority.

(b) A list of industries considered to be hazardous and obnoxious is laid on the Table of the House [*Placed in Library. See No. LT-568/69*]. All other industries are considered as non-obnoxious and non-hazardous.

(c) As per Master Plan for Delhi, such industrial uses as do not conform to the land use will have to be shifted in gradual stages to industrial areas earmarked in the Plan.

(d) The period of moratorium is different for different industries and the same has been provided in the Master Plan for Delhi.

#### Seats In Medical College

4849. SHRI ONKAR LAL BERWA :  
 SHRI P. N. SOLANKI :  
 SHRI KIKAR SINGH :  
 SHRI D. R. PARMAR :  
 SHRI DEVEN SEN :

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) the number of seats available,

State-wise and college-wise in different medical colleges in the country;

(b) the number of students who applied for admission and the number who were refused admission during 1968; and

(c) the additional capacity likely to be created to cope with the rush in the coming years ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH) : (a) and (b). A statement is laid on the Table of the House. [*Placed in Library. See. LT-569/69*].

(c) Ten new Medical Colleges and an additional capacity of 1500 seats are envisaged in the IV Plan. Information about the increase in the number of seats in 1969 is not yet available, but the figure will be marginal.

#### Central Assistance to Mysore

4850. SHRI S. A. AGADI : Will the Minister of FINANCE be pleased to state the amount of Central assistance earmarked and utilised by the Government of Mysore under the different heads, separately, during the First, Second and Third Plans ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : The information is being collected and will be laid on the Table of the House.

#### Pilot Rural Electric Cooperative in Madhya Pradesh

4851. SHRI BHARAT SINGH CHAUHAN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any pilot rural electric cooperative will be set up in Madhya Pradesh; and

(b) if not, the reasons therefor ?